à
ITEM NO.29 COURT NO.13 SECTION IVB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. NOS.2 & 3 IN
Petition(s) for Special Leave to Appeal (Civil) No(s).11628, 13338 & 13348/2009

M/S B.R.C.ELECTRONICS P.LTD. Petitioner(s)

VERSUS

AAYUSH BUILWELL P.LTD.& ORS. Respondent(s)

(Appln(s) for deleting the names of Proforma R. Nos.3 to 32 in SLP (C) Nos.11628 & 13348/2009, R. Nos.3 to 9 in SLP (C) No.13338/2009 respectively from the array of parties)
(With office report)

Date: 18/02/2011 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE J.M. PANCHAL
(IN CHAMBERS)

For Petitioner(s) Mr. Nitin Thukral, Adv.
M/S. Parekh & Co.,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

As prayed for, application for deletion of names of Proforma R. Nos.3 to 32 in SLP (C) Nos.11628 & 13348 of 2009 as well as R. Nos.3 to 9 in SLP (C) No.13338/2009 from the array of parties is allowed.

(Neetu Sachdeva)
Sr. P. A.

(Sneh Bala Mehra)
Court Master